IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI SPECIAL BENCH (COURT-I)

(IB)-519/PB/2017

In the matter of:

Globe Express Services (P) Limited

.PETITIONER

Vs.

AGI Cargo (P) Ltd

.. RESPONDENT

SECTION:

Under Section 8 & 9 of IBC, 2016

Order delivered on 22.11.2017

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

DEEPA KRISHAN Hon'ble Member (Technical)

For the Petitioner

:

For the Respondent

. .

ORDER

None appears for the petitioner. Post the matter on 05.12.2017 for the appearance of the petitioner, failing which, the petition will be dismissed for non-prosecution.

List on 05.12.2017

(DEEPA KRISHAN)

MEMBER (TECHNICAL)

(R. VARADHARAJAN) MEMBER (JUDICIAL)

Surjit 22.11.2017